

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:615
ANSWERED ON:07.05.2010
PRODUCTS WITH BUREAU OF ENERGY EFFICIENCY LABELS
Sarvey Shri Sathyanarayana;Singh Shri Rakesh

Will the Minister of POWER be pleased to state:

- (a) whether depiction of Bureau of Energy Efficiency (BEE) Star Label on all the electrical gadgets is not mandatory;
- (b) if so, the reasons therefor;
- (c) the details of the products having BEE Star Label rating;
- (d) the estimated savings of energy accrued by the use of BEE Star Labelled equipment;
- (e) whether it is proposed to bring in more products/appliances like refrigerators and Compact Fluorescent Lamps (CFLs) under the BEE label; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF POWER(SHRI SUSHILKUMAR SHINDE)

(a) to (f) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 615 TO BE ANSWERED IN THE LOK SABHA ON 07.05.2010 REGARDING PRODUCTS WITH BUREAU OF ENERGY EFFICIENCY LABELS.

(a) to (c) : Yes, Madam. The depiction of BEE Star Label on all the electrical gadgets is not mandatory as of now. At present only 11 appliances are covered under the Standards and Labeling Programme. Four products viz., air-conditioners, frost free refrigerators, tubular fluorescent lamps and distribution transformers sold or imported in India have been notified under the mandatory labeling programme with effect from 7.1.2010. In addition, the voluntary standards and labeling programme includes induction motors, agricultural pump sets, ceiling fans, liquefied petroleum gas stoves, electric geysers, color T.V. and direct cool refrigerators. The products are first introduced on a voluntary basis and subsequently made mandatory depending on the demand for such products.

(d) : The estimated savings from the Star labeling programme during the year 2007-08 and 2008-09 duly verified by the National Productivity Council (NPC), is as under:-

Year Energy Saving (MU) Avoided Capacity (MW)

2007-08 1425.87 260.4

2008-09 2106.16 599.44

(e) & (f) : Yes, Madam. Refrigerators are already covered under the labeling programme. Other appliances like compact fluorescent lamps (CFLs), etc., are proposed to be included under the programme from time to time.